<u>COURT-I</u>

In the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 199 of 2016

Dated: 3rd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

GAIL India Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regul	atory	Board	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ajit Pudus Mr. Ajeet Sing Mr. K. Vijayar	gh Verma
Counsel for the Respondent(s)	:	Mr. Sumit Kis	hore

<u>ORDER</u>

Counsel for the Appellant states that he will be filing rejoinder today. He may file the same after serving copy on the other side.

List the matter on **<u>02.02.2018.</u>**

(B.N. Talukdar) Technical Member (P&NG) pr/Vg (Justice Ranjana P. Desai) Chairperson